

8

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.14/BB/ 2018	-	Admission	230-232	M/s Gokaldas Exports Ltd

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

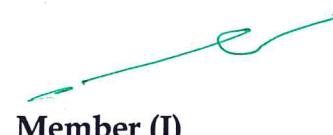
8. V. SREEDHARAN Gokaldas Exports Ltd.   
98452 14399.

ORDER

Matter is listed today for admission. PCS is present. He undertakes to file memo informing the authorities to whom the notices should go and also name of the newspaper in which the publication is to be ordered. List it on 23.02.2018.



Member (T)



Member (J)